

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For subjudice NCLAT for hearing IA 264/2020 for direction to IRP IA 397/2020 for direction IA 413/2020 to authorize advocate IA 518/2020 for extension of CIRP - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Shri Ramanathan Bhuvaneshwari, IRP for IA 413/2020 & IA 518/2020 Mr. Rohan Jaitley & Mr Abhijit Sinha applicant in IA 264/2020 , Nikhil Jain for IA 397/2020

ADVOCATE FOR PETITIONER/s:

*Tabassum
Shrushi Wiren Shetty*

*Nikhil Jain
Abhijit Sinha*

ADVOCATE FOR RESPONDENT/s:

Rohan jaitly

ORDER

Heard Ms. Tabassum, learned Counsel for the Petitioner and Mr. Shashi Kiran Shetty, learned Sr. Counsel for the Corporate Debtor, Mr. Nikhil Jain, learned Counsel for the RP in I.A No.397/2020 and Mr. Abhijit Sinha, learned Counsel along with Mr. Rohan Jaitly learned Counsel for the Applicant in I.A No.264/2020 through Video Conference.

All the learned Counsels for the parties are directed to complete their pleadings well before the next date of hearing.

Post the case on 15.02.2021.



MEMBER (T)

Amar



MEMBER (J)

Verified



Court Officer